

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 27

CP NO. 236/ALD/2019,  
CA NO. 338/2019, RA NO.03/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : MOHIT JAISWAL V/S M.J. INFRAGREEN PVT LTD

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. AKHILESH KALRA, SH. RAHUL KAPOOR, ADV.

COUNSEL FOR RESPONDENT : SH. NADEEM MEW, SH. ARUN KHATRI, ADVS.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

Request has been made on behalf Sh. Rahul Kapoor, learned counsel for the Applicant that the matter to be taken up but as the lawyers are on strike today, none has put in apperance on behalf of the respondent.

Accordingly, put up in the week commencing 6<sup>th</sup> April, 2021 before the Regular Court.

Dated : 02.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)